

them in the form in which they were made, alternative methods of securing practically the same results are under consideration. Final decisions are expected shortly. In this connection, I would invite the hon. Member's attention to the reply to part (c) of Shri Jatav-vir's question No. 1970 on the 22nd instant.

STAMPS SERIES ON POETS

***2140. Shri A. K. Gopalan:** Will the Minister of **Communications** be pleased to state:

(a) whether the Postal Department is shortly issuing a series of stamps bearing pictures of the Poets of India;

(b) who are the poets whose pictures will be carried by the stamps;

(c) did Government conduct a comprehensive all-India survey before finalising the above lists of poets; and

(d) whether Government have elicited public opinion in the matter?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) and (b). Yes, of certain saint-poets and poets, namely Tulsidas, Mira Bai, Surdas, Kabirdas, Mirza Ghalib and Rabindra Nath Tagore.

(c) The projected series is not fully representative and does not exhaust the list of saint-poets and poets. Government have acquired a photogravure printing press, and, in order not to let it remain idle, a start has been made with one series. Other series will have to be brought out and Government have before them the names of saint-poets and poets of repute of various languages and different parts of the country and it will be no doubt seen that they find place in those series. They have also made a note of all the names suggested to them, or which have appeared in the press, in this regard and will consider them when the next series is contemplated.

(d) No, this is not normally done.

TELEGRAPH AND TELEPHONE DEPARTMENTS OF KASHMIR AND JAMMU STATE

***2141. Shri U. M. Trivedi:** Will the Minister of **Communications** be pleased to state whether any control of the Telegraph and Telephone Departments of Kashmir and Jammu State has been obtained by the Union Government and if not, why not?

The Deputy Minister of Communications (Shri Raj Bahadur): No. This will be considered in connection with the proposals for the Financial Integration of the State.

RAJASTHAN HIGH COURT

***2142. Shri U. M. Trivedi:** Will the Minister of **Home Affairs** be pleased to state:

(a) what is the strength of Judges of the Rajasthan High Court;

(b) what is the sanctioned strength;

(c) what is the number of cases pending at the Jodhpur bench and what is the number pending at the Jaipur bench;

(d) what was the strength of the Judges on the 26th January, 1950;

(e) what was the strength of the High Court Judges before integration into the Rajasthan State;

(f) since when the present vacancies exist; and

(g) why these have not been filled up?

The Minister of Home Affairs and States (Dr. Katju): (a) Five.

(b) Six.

(c) On the 18th July 1952, 974 cases were pending at Jodhpur and 2,588 at Jaipur.

(d) Nine.

(e) Twenty.

(f) and (g). At present there is one vacancy due to the retirement of a Judge in November last. Steps are now being taken to fill it up.

FOREIGN NATIONALS IN GOVERNMENT SERVICE

***2143. Pandit C. N. Malviya:** Will the Minister of **Home Affairs** be pleased to state how many foreign nationals are under the service of the Government of India?

The Minister of Home Affairs and States (Dr. Katju): As I stated in my reply to Shri Velayudhan's question No. 651 on the 10th June, 1952 there are 660 non-Indians serving as officers under the Government of India. I am not sure whether there are any non-Indian members of non-gazetted establishments not included in this figure. On this point information is being collected and will be laid on the Table of the House when it is ready.

TRANSPORT OF PULSES TO SOUTH

***2144. Shri A. K. Gopalan:** Will the Minister of **Railways** be pleased to state:

(a) whether Bengalgram, blackgram, redgram, peas, flatgram, greengram,